

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1941
TO BE ANSWERED ON 7th MARCH, 2018**

DEMANDS FOR SALARY HIKE BY MTNL EMPLOYEES

†1941. SHRI PANKAJ CHAUDHARY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is a demand for increasing dearness allowance in the salary of MTNL employees since 2007;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to meet the said demand of officers and staff of MTNL; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d) Forum of Unions and Associations of Mahanagar Telephone Nigam Limited (MTNL) have demanded benefit of merger of 50% DA (Dearness Allowance) effectively amounting to 78.2% as on 01.01.2007.

The guidelines issued by Department of Public Enterprises (DPE), vide O.M. No. 2(70)/08-DPE (WC) dated 26.11.2008 provided for Industrial Dearness Allowance (IDA) @ 68.8% of the basic pay as on 01.01.2007. Subsequently, DPE issued O.M. dated 02.04.2009 which provided for IDA @ 78.2% of the basic pay as on 01.01.2007. However, in both the O.Ms., there was a pre-condition that the concerned Central Public Sector Enterprises (CPSE) shall bear the additional financial burden on account of pay revision from its own resources without any assistance from government.

Accordingly, MTNL has been advised that the proposal to extend benefit of merger of 50% DA effectively amounting to 78.2% as on 01.01.2007 to its employees may be processed by MTNL in light of DPE O.M. No. 2(70)/08-DPE (WC) dated 26.11.2008 and dated 02.04.2009. MTNL has to bear the additional financial implication on account of pay revision from its own resources and no budgetary support shall be provided by the Government.
